

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 90-92/2019

RAM PRASAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 10-12-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pawanshree Agrawal, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr Imtiaz Ahmed, Adv.
Mrs Naghma Imtiaz, Adv.
Mr Ahmed Zargham, Adv.
M/S. Equity Lex Associates, AOR
Mr Narendra Mishra, Adv.
Mr Anurag Misra, Adv.
Mr B.K.Panday, Adv.
Mr. Ramjee Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 7 are duly represented.

Original Record from the High Court and Trial Court
received.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar